

(10)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No. 914/99

Date of Order : 18.6.99

BETWEEN :

M.Venkataswamy

.. Applicant.

AND

Superintendent of Post Offices,
Nandyal Division, Nandyal,
Kurnool District.

.. Respondent.

— — —

Counsel for the Applicant

.. Mr.M.V.Sai Kumar

Counsel for the Respondent

.. Mr.V.Vinod Kumar

— — —

CORAM :

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

— — —

O R D E R

((As per Hon'ble Shri R.Rangarajan, Member (Admn.) X

— — —

Mr.M.V.Sai Kumar, learned counsel for the applicant and Mr.V.Vinod Kumar, learned standing counsel for the respondent.

2. The applicant submits that he has filed an application for the post of Branch Post Master P.Venkataswamy in Myponge Lk when the open notification dated 22.4.99 (A-1). But he submits that the respondents are not considering his case

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It is not understood as to why the case of the applicant is not considered by the respondents if it is an open notification and all candidates including OC/ST/SC/OBC are ^{to be} ~~not~~ considered.

3. The respondents should examine the issue if the applicant had already submitted a representation a week before the start of the selection proceedings and advise the applicant suitably. If he can also be interviewed the same should also be done.

4. The OA is ordered accordingly. No costs.

~~B.S. JAI PARAMESHWAR~~
(B.S. JAI PARAMESHWAR)
Member (Judl.)

18/6/99

~~R. RANGARAJAN~~
(R. RANGARAJAN)
Member (Admn.)

Dated : 18th June, 1999

(Dictated in Open Court)

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1ST AND 2ND COURT

COPY TO:-

1. HDHN 3

2. HHRP M(A)

3. מושג M(Γ)

22 (2)

E. EDWAR

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H.NASIR
VICE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD ::
MEMBER (A)

THE HON'BLE MR.R.RANGARAJAN :
MEMBER (A)

THE HON'BLE MR. B. S. JAI PARAMESWAR
MEMBER (J)

ORDER: 1864

ORDER / JUDGEMENT

MA./RA./CP No.

10

OA. NO. 914-198

ADMITTED AND INTERIM DIRECTIONS
ISSUED:

ALL ANSWERED.

C. E. J. J. 0560-2

RADIATION

SIALIC ACID

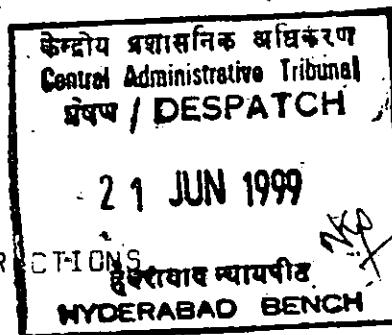
DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN.

PAPERED / REJECTED

NO



A) WCA ädpe